

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.1

Excise Appeal No. 13648 of 2014

[Arising out of OIA-VAD-EXCUS-001-APP-147-149-2014-15 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

M/s. Ravi Pharmeceuticals Pvt Ltd

.....Appellant

Plot No. 69/1, Gidc, At & Post : Kansari,
Taluka : Khambhat, Anand, Gujarat

VERSUS

C.C.E. & S.T.-Vadodara-I

.....Respondent

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara, Gujarat-390007

APPEARANCE:

None appeared for the Appellant

Shri. Rakesh Bhaskar, Authorized Representative for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 17.12.2019

DATE OF DECISION: 17.12.2019

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 13422 of 2014.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**